3.3.2006

## HON'BLE MR. K.B.S. RAJAN, J.M.

For Applicant : Sri S.S. Sharma For Respondents: Sri K.P. Singh

The counsel for the applicant submits that vide order dated 3.11.2004, a revised seniority list has been published by NCR in which the name of the applicant figures and his grievance by virtue of this order has been redressed. Accordingly, taking judicial notice of the said order dated 3.11.2004; this O.A. stands disposed of, having become infructuous.

(5) 6 J.M.